

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1204
ANSWERED ON:08.08.2011
PROHIBITION AND USE OF DRUGS
Adityanath Shri Yogi

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is aware of harm caused by drinking and other drugs;
- (b) if so, the details thereof; and
- (c) the efforts being made by the Government to impose prohibition in the country?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI D. NAPOLEON)

(a) Yes, Sir.

(b) In order to counter the harm caused by drinking and other drugs, Ministry of Health & Family Welfare is running 122 de-addiction centers in the Government Hospitals under the Drug De-addiction Programme.

Ministry of Social Justice & Empowerment also implements a `Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse` under which financial assistance is provided inter-alia, to Non-Governmental Organisations, Panchayati Raj Institutions, Urban Local Bodies, Nehru Yuva Kendra Sangthan for running Integrated Rehabilitation Centre for Addicts (IRCA) to provide composite/ integrated services for the rehabilitation of the addicts on the basis of recommendation of the State Government. About 400 Integrated Rehabilitation Centre for Addicts (IRCA) are being assisted all over the country under the Scheme.

Efforts are also made to generate awareness about the harmful effects of drugs and substance abuse.

(c) The `production, manufacture, possession, transport, purchase and sale of intoxicating Liquors` is a State subject, as per the Seventh Scheduled of the Constitution.